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**Central Administrative Tribunal
Principal Bench, New Delhi**

CP-74/2005 in OA-747/2004

Thursday, this the 24th day of February 2005

**Hon'ble Shri Justice M.A. Khan, Vice Chairman (J)
Hon'ble Shri S. K. Naik, Member (A)**

Shri Surya Kant Sharma
S/o Shri Janki Ram
Commercial Clerk
Under Divisional Railway Manager
Northern Railway,
New Delhi & Others

Applicants

(By Advocate: Shri Amit Anand)

Versus

Union of India through

1. Shri V.N. Mathur
Secretary
Ministry of Railway
Railway Board
Raisina Road, New Delhi
2. Shri R.R. Jaruhara
General Manager
Northern Railway
Baroda House, New Delhi
3. Shri Pradeep Kumar Goyal
Divisional Railway Manager
Northern Railway, State Entry Road
New Delhi
4. Smt. Preety Katiyar
Divisional Personnel Officer
Northern Railway
State Entry Road, New Delhi
5. Shiv Singh Meena (ST)
s/o C.R. Meena.

Shri Amit Anand

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6. Dharam Bir Raheja
S/o B.D. Raheja.
7. B.S. Meena (ST)
S/o Rajpal Meena.
8. Rajiv Kumar s/o Chander Kiran
9. Vikram Kumar s/o Jawahar Lal
10. Kishan Dutt s/o Hari Singh
11. Chander PK Mukherjee s/o Vishwanath
12. Sharan Pal Singh s/o Manohar Singh
13. Rashmi s/o Jagdish Raj
14. Vinod Kr. Sharma s/o B.D. Sharma.
15. Sanjay Bhardwaj s/o Chander Bhan
16. Rattan RaGuri s/o Jagdish Prasad
17. Bharat Bhushan s/o Gulshan Kumar
18. Poonam Rani s/o Rajinder Kumar
19. Smt. Neelam s/o Naresh Kumar
20. Ramesh Chand Goswami s/o O.P. Swami
21. Nand Kishore s/o Shyam Lal



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22. Rameshwar Dayal s/o Gunda Lal (SC)

23. Mohan Lal s/o Narain Dass

24. Smt. Suman Bhattacharya s/o Surender Singh

25. Bhagat Singh s/o Moti Singh

26. Km. Anubha Sharma s/o R.K. Sharma

27. Km. Sarav Mangal s/o Prakash

28. Arvind Singh s/o Subhir Singh

29. Sonal Behal s/o N.P. Behal

30. Arita Rani s/o Narendra Singh

31. Pawan Kumar s/o Dhyarampal (SC)

32. Anchal Gupta s/o N.C. Gupta

33. Madan Gopal s/o Radhey Shyam

34. Mukesh Kr. Mishra s/o S.N. Sharma

35. Yash Pal Singh Chaudhary (SC)
S/o R.S. Chaudhary

36. Devender Pal Singh s/o Malkhan Singh

Janet

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37. Yogeshwar Narain (SC) s/o Laxmi Narain
38. Devinder Kumar (SC) s/o Jagbir Singh
39. Smt. Indira Kumari (SC) s/o Ramesh Chand
40. Kailash Chand Meena (ST) s/o Shiv Lal
41. Suresh Kumar (SC) s/o Pratap Singh. Respondents

ORDER (ORAL)

Justice M.A. Khan:

By a separate order in MA-356/2005 in OA-747/2004 passed today, the respondents have been granted two months further time to implement the order of the Tribunal dated 7.10.2004 and in view of this, learned counsel for applicants seeks permission to withdraw CP.

2. Accordingly, the CP is dismissed as withdrawn.


(S. K. Naik)
Member (A)


(M.A. Khan)
Vice Chairman (J)

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